

Subject: **Consultation Paper on Tariff related issues for Broadcasting and Cable services** Date: 08/19/19 02:16 PM

To: arvind@traigov.in, vk.agarwal@traigov.in

From: "Dr. Gajanan Gawde" <gawdes@gmail.com>

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Dear Sirs,

With reference to the subject, I would like to add few comments as below.

1. The charges for the TV & Cable services should be charged based on the actual use of the services. We pay in advance for a month or days but we hardly watch the channels through out the day. Our channel watching time will be maximum 3/4 hours per day but the charges are deducted on 24 hour basis. I suggest that there should be a mechanism to deduct charges based on the actual time of watching. Some mechanism to devise this type of use should be implemented.

2. When we subscribe for channels, we opt for the packages. In packages, we have many channels. It is not possible to watch all the channels at one time simultaneously. But the charges are deducted for all the channels, irrespective of whether you have watched the channels or not. This needs to be stopped. Deduct charges for only those channels, which were on & not for all those channels, which were not even switched on.

I would appreciate if my view are taken into consideration when the new guidelines & rules are framed.

Thanking you,

Sincerely,

Dr. Gajanan Gawde

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